\$~53 to 59



* IN THE HIGH COURT OF DELHI AT NEW DELHI

(53) W.P.(C) 13275/2019 & CMs 53972/2019, 5543/2020, 38812/2023, 38829/2023

SANJAY R HEGDE Petitioner

Through: Mr. Pranjal Kishore, Adv.

versus

THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY AND ANR. Respondents

Through: Ms.Shloka Narayanan,

Mr.Saransh Jain, Mr.Abhishek

Kumar, Advs. for X Corp)

Mr.Chetan Sharma, ASG with Mr.Kirtiman Singh, CGSC with Ms.Vidhi Jian, Mr.Amit Gupta,

Advs. for R/UOI.

(54) W.P.(C) 1816/2022 & CMs 5244/2022, 23269/2022, 38808/2023, 40016/2023

DIMPLE KAUL

..... Petitioner

Through:

versus

UNION OF INDIA & ANR. Respondents

Through: Mr.Ripu Daman Bharadwaj,

SC, UOI.

Ms.Shloka Narayanan, Mr.Saransh Jain, Mr.Abhishek

Kumar, Advs. for X Corp)

(55) W.P.(C) 1823/2022 & CMs 5257/2022, 38837/2023,

40015/2023

SUYASH DEEP RAI

..... Petitioner

versus

Through:

UNION OF INDIA & ANR.

..... Respondents

Through: N

Mr.Dev P.Bhardwaj, Central Govt. Counsel with Ms.Anubha Bhardwaj, Mr.Jitende Kumar Tripathi, Ms.Chaahat Khanna,



Ms.Shloka Narayanan, Mr.Saransh Jain, Mr.Abhishek Kumar, Advs. for X Corp)

(56)+ W.P.(C) 1972/2022 & CM APPL. 5659/2022

RACHIT KAUSHIK Petitioner

Through: Mr.Raghav Narayan, Adv.

dvs. for UOI.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil, Adv. for UOI.

Ms.Mamta R.Jha, Mr.Rohan Ahuja, Ms.Shruttima Ehersa, Ms.Amishi Sodani, Advs. for

Google LLC.

(57) W.P.(C) 3899/2022 & CM APPL. 38830/2023, 38831/2023 WOKEFLIX THROUGH MEGHA CHOUBEY Petitioner Through:

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vaibhav Gaggar, Sr. Panel

counsel, Mr.J.Tripathi, GP Mr.Vidur Mohan, Ms.Shefali Munde, Mr.Somdev Tiwari,

Advs. for R-1.

Ms.Shloka Narayanan, Mr.Saransh Jain, Mr.Abhishek

Kumar, Advs. for X Corp)

(58) W.P.(C) 3932/2022 & CMs 11730/2022, 38832/2023, 38833/2023

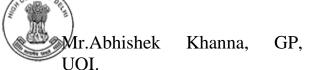
JASDEEP MUNJAL Petitioner

Through:

versus

UNION OF INDIA & ANR. Respondents

Through: Mr.Manish Mohan, CGSC with





Ms.Shloka Narayanan, Mr.Saransh Jain, Mr.Abhishek Kumar, Advs. for X Corp)

(59) W.P.(C) 8806/2023

RUDRA VIKRAM SINGH Petitioner

Through:

versus

UOI AND ORS Respondents

Through: Ms.Pratima N.Lakra, CGSC

with Ms.Kashish Gupta, Ms.Vanya Bajaj, Advs. for R-1.

CORAM:

HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER 07.08.2023

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These petitions have been received on transfer.

List for hearing on 7th February, 2024.

NAVIN CHAWLA, J

AUGUST 7, 2023 RN

Click here to check corrigendum, if any